

1	2	3
10.	Social Action for Human Resource Development, Alwar	Pre-appraisal report from the District Rural Development Agency not received.
11.	Mahan Sewa Sansthan, Udaipur	-do-
12.	SAHYOG, Udaipur	-do-
13.	Vikas Mandal, Sikar	Not approved on recommendation of District Rural Development Agency, Sikar

[Translation]

Accumulation of Amount of Allottees

*297. KUMARI UMA BHARATI : Will the PRIME MINISTER be pleased to state :

(a) whether an amount of about Rs. 60 crores belonging to the allottees is lying accumulated with the Delhi Development Authority;

(b) if so, the details thereof;

(c) whether the Government have conducted any enquiry in this regard;

(d) if so, the outcome thereof; and

(e) the action taken against those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). No amount belonging to allottees as such is lying accumulated with the Delhi Development Authority. However, an amount of Rs. 40.78 crores deposited by the applicants as "Registration money" under different schemes of D.D.A. launched from time to time has accumulated with D.D.A. in respect of those registrants who are yet to be allotted flats/plots. The details are as under :

Name of Scheme	No. of waiting Registrants	Amount Accumulated (Rs. in crores)
New Pattern Registration Scheme, 1979	31,204	8.56
Ambedkar Awas Yojana, 1989	12,190	11.94
Janta Registration Scheme, 1996	20,000	10.00
Self Financing Scheme VIth B (Cat II), 1993	278	0.28
Rohini Residential Scheme, (Plots), 1981	38,342	10.00

(c) No, Sir.

(d) and (e). Do not arise.

[English]

Rajiv Gandhi National Drinking Water Mission

*298. SHRI SRIBALLAV PANIGRAHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of districts in each State for which hydrogeomorphological maps have been obtained for identification of ground water zones;

(b) the progress made under the National Drinking Water Mission;

(c) the number of districts where identifying ground water zone are still under study; and

(d) the result of such studies?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) Hydrogeomorphological maps for identification of potential ground water zones had been obtained by March, 1990 in respect of 447 districts in the country. The statewide details are enclosed as statement.

(b) The states are making use of Hydrogeomorphological maps on a selective basis for difficult areas under the guidance of State level Scientific Source Finding Committee.

(c) No further districts are under study for identifying ground water zones.

(d) Does not arise.

STATEMENT

Statewise details of number of districts for which hydrogeomorphological maps were prepared by the Deptt. of Space for National Drinking Water Mission.

S.No.	Name of State/UT	Number of Districts
1	2	3
1.	Andhra Pradesh	23
2.	Arunachal Pradesh	11
3.	Assam	18

1	2	3
4.	Bihar	39
5.	Gujarat	19
6.	Goa	2
7.	Himachal Pradesh	12
8.	Haryana	12
9.	Jammu and Kashmir	14
10.	Kerala	14
11.	Karnataka	20
12.	Meghalaya	5
13.	Maharashtra	30
14.	Manipur	8
15.	Madhya Pradesh	45
16.	Mizoram	3
17.	Nagaland	7
18.	Orissa	13
19.	Punjab	12
20.	Rajasthan	27
21.	Sikkim	4
22.	Tamil Nadu	20
23.	Tripura	3
24.	Uttar Pradesh	57
25.	West Bengal	17
UTs		
1.	Andaman and Nicobar Islands	2
2.	Chandigarh	1
3.	Dadra and Nagar Haveli	1
4.	Daman and Diu	2
5.	Delhi	1
6.	Lakshadweep	1
7.	Pondicherry	4
Total		447

Strike by Jammu and Kashmir Employees

*299. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether Pro-Pakistan militants issued calls for bandhs during Parliamentary elections and asked the Government employees to boycott election duty in the State;

(b) if so, the details thereof;

(c) the impact of the calls; and

(d) whether any disciplinary action has been taken against those employees?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d) In a bid to thwart the election process pro-Pakistan militants had issued calls for 'bandhs', boycott, etc., and threats against the Government employees, and the people generally, warning them against participation in the electoral process. All this did affect the working of Government offices in some parts of the State temporarily on different occasions. However, despite these threats and intimidation there was no boycott or strike by the State Government employees. They performed various duties connected with the elections, and a large number of them also turned up for duties at the polling booths on the days of the actual polling in the Parliamentary elections.

Narora Atomic Plant

*300. SHRI PINAKI MISRA : Will the PRIME MINISTER be pleased to state :

(a) whether a major accident was averted at the Narora Atomic Power Plant on May 12, 1996;

(b) if so, the details thereof;

(c) whether it was the second fire accident at this plant since the plant became operational;

(d) whether an independent agency is proposed to be set up to monitor the radio activity level at place around atomic power stations and other nuclear installations; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). There was a minor, localised oil fire incident on May 12, 1996 around the steam drain pipelines below the turbine in Unit-2 of the Narora Atomic Power Station. This was promptly detected by the station staff and put out within half an hour. The reason for this was traced to absorption of leaked oil in the insulating material around these pipelines during maintenance work on the turbine and subsequent heating by steam after starting up of the unit. To prevent such occurrences in future, all joints in the aluminium cladding over the insulating material under the turbine have been coated with a special sealing compound.

(c) Yes, Sir. Apart from the present incident there was a turbine fire incident in March 1993 in Narora Unit-1, due to failure of blades of the turbine rotor.

(d) and (e). No, Sir. Environmental Survey Laboratories have already been established at each